

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.3809 of 2014**

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12/11.09.2020      Heard Mr. A. K. Das, learned counsel for the  
petitioner at length.

Put up this case on Monday i.e. 14.09.2020,  
under the same heading.

**(Deepak Roshan, J.)**

Fahim/-